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ITEM NO.1

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1449 OF 2003

M/S. SHANKAR FINANCE & INVESTMENTS

Appellant (s)

VERSUS

STATE OF A.P. & ORS.

Respondent(s)

(Office report for direction)

Date: 03/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. P.S. Narasimha, Adv.

for M/S. P.S.N. & Co.,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

Mr. Wills Mathews, Adv.

Mr. Koshy Jacob, Adv.

Mr. M.K. Michael ,Adv

UPON hearing counsel the Court made the following

O R D E R

Post it for hearing in normal course.

(Ravi P. Verma)

Court Master

(Anand Singh)

Court Master